

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST (2) DATED 09.05.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1035 of 2021	Puneet Kumar (Suspended Director of Nysa Communications Pvt. Ltd.) Vs. Computer Junction Private Ltd. & Anr.	Shadab Alam	Tushar Thareja-R1 Sumit Sinha-R2

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**By order of Hon'ble Chairperson
-sd/-
Registrar**